

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 18 OF 2019 & IA No. 1529 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Nishant Kumar
Tushar Srivastava
Ambuj Dixit
Shariq Ahmed
Soumya Singh For App1

Counsel for the Respondent(s) : Pratiti Rungta For Res1

ORDER

At the request of learned counsel for the parties, list this matter
on **07.01.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR